

## BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

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### TWENTY SEVENTH REPORT

(Presented on 17.12.2021)

The Business Advisory Committee held a sitting on Thursday, the 16<sup>th</sup> December, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- |     |   |         |
|-----|---|---------|
| (1) | The Biological Diversity (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i>  | 4 Hours |
| (2) | The Wild Life (Protection) Amendment Bill, 2021.<br><i>(Consideration and passing)</i>  | 4 Hours |
| (3) | The National Anti-Doping Bill, 2021.<br><i>(Consideration and passing)</i>  | 4 Hours |
| (4) | The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i> | 4 Hours |
| (5) | The Mediation Bill, 2021, <i>after it is passed by Rajya Sabha.</i><br><i>(Consideration and passing)</i>   | 4 Hours |
| (6) | The Prohibition of Child Marriage (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i>   | 4 Hours |
| (7) | The Election Laws (Amendment) Bill, 2021.<br><i>(Consideration and passing)</i>   | 4 Hours |

**NEW DELHI;**  
**16<sup>th</sup> December, 2021**  
**Agrahayana 25, 1943 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**